

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 1231 of 2019

IN THE MATTER OF:

Anand Sonbhadra, R.P. of

Shubhkamna Buildtech Pvt. Ltd

...Appellant

Versus

Arham Escon Pvt. Ltd.

...Respondent

Present:

For Appellant:- Mr. Gaurav Nitra with Mr. Simran Jyot Singh and Ms. Shreya, Advocates.

For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Rakesh Sinha, Mr. Jeemon Raju.K, Advocates for R-1. Mr. U.N.Singh, with M.Singh, Advocate for R-2. Mr. G.Noida.

O R D E R

20.02.2020 Learned counsel for the Appellant is started his arguments. However, he could not be concluded his arguments. At the request of the Appellant, the Appeal is adjourned.

Let the matter be fixed on **24th March, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**